

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5766

ANSWERED ON:03.05.2005

NATIONAL SCHEDULED TRIBES FINANCE DEVELOPMENT CORPORATION

Patel Shri Kishanbhai Vestabhai;Tripathy Shri Braja Kishore

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the schemes and guidelines for disbursement of various type of loans by the National Scheduled Tribes Finance and Development Corporation (NSTFDC) to tribes in the country;

(b) the details of loans released by NSTFDC during 2003-04 and thereafter, State-wise;

(c) the number of tribes benefited so far; and

(d) the steps taken by the NSTFDC for promotion of Tribes in various parts of the country?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) & (d) The details of the schemes and guidelines for disbursement of various of various types of loans and steps taken by the National Scheduled Tribes Finance and Development Corporation (NSTFDC) for promotion of tribes in furtherance of its objectives are given in the Annual Report of the Corporation for the year 2003-04 laid on the table of the House.

(b) The details of loans released/disbursed by NSTFDC during the financial years 2003-04 and thereafter 2004-05 are at Annexure-I.

(c) The number of beneficiaries covered under various sanctioned schemes/projects since inception of NSTFDC till 31.3.2005 is at Annexure-II.

(d) As in part (a).

ANNEXURE-I

Annexure-I referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 5766 asked by Shri Kishanbhai V.Patel and Shri Braja Kishore Tripathy regarding National Scheduled Tribes Finance Development Corporation for 3.5.2005

Details of Loans released by NSTFDC during 2003-04 and thereafter, state-wise

(Rs. in lakhs)

Sl.No. Name of the State Loans released/Disbursed

2003-04 2004-05

1. Andhra Pradesh 206.64 1181.71

2. Chattisgarh - 734.07

3 Gujarat 477.02 -

4. Himachal Pradesh 32.65 31.96

5. Jammu & Kashmir - 74.33

6. Jharkhand 123.2 601.91

7 Karnataka 1.35 202.90

8. Kerala	38.42	17.13
9. Lakshdweep	8.65	-
10. Maharashtra	-	436.83
11. Madhya Pradesh	114.59	-
12. Nagaland	216.49	244.09
13. Orissa	-	27.72
14. Rajasthan	217.91	454.89
15. Sikkim	219.04	116.00
16. Tripura	236.15	-
17. Uttaranchal	-	11.20
18. West Bengal	380.40	711.75

Total 2272.51 4846.49

Financial Assistance in Marketing Support Activities

1. Girijan Co-operative Corporation Ltd. (GCC), ANDHRA PRADESH	500.00	500.00
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Total 500.00 500.00

Cash Credit Assistance:-

1. Tribal Co-op. Mktg. Dev. Fed. Of India Ltd. (TRIFED), DELHI	800.00	-
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Grand Total 3572.51 5346.49

Grant-in-aid-Training

1 Certificate course on office Automation	2.65	1.84
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ANNEXURE-II

Annexure-II referred to in reply to part (c) of the Lok Sabha Unstarred Question No.5766 asked by Shri Kishanbhai V.Patel and Shri Braja Kishore Tripathy regarding National Scheduled Tribes Finance Development Corporation for 3.5.2005

Details of number of tribes benefited

(Rs. in crores)

Fin. Year Budgetary Actual Sanctions (NSTFDC's Share)
 Allocations
 Income generating Working Capital/ Total
 activities Marketing Support

Amt. No.of Amt. No. of Amt. No. of
Benef. Benef. Benef.

2001-02	60.00	60.25	5383	3.00	290430	63.25	295813
2002-03	80.00	93.98	69015	5.00	110000	98.98	179015
2003-04	100.00	66.15	12825	13.00	675900	79.15	688725
2004-05	100.00	68.06	11094	5.00	283000	73.06	294094

Grand Total 340.00 288.44 98317 26.00 1349330 314.44 1457647